

(19)



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Allocation of Departments.

GOVERNMENT ORDER NO: 5431 - LD (A) of 2017

D A T E : 21 - 11 - 2017

In partial modification of Government Order No.5379-LD(A) of 2017 dated 27-10-2017, it is hereby ordered that the litigation work of ARI and Trainings Department including Government Press, Srinagar shall be attended to by Shri Asif Ahmad Bhat, Additional Advocate General before Kashmir Wing of High Court in addition to the Departments already allocated to him.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA

Dated :21 -11-2017.

No: LD (Lit) 2017/86-ARI

Copy to the:-

1. Ld. Advocate General, J&K, Jammu.
2. Commissioner Secretary to Government, ARI & Trainings Department.
3. Registrar General, J&K High Court, Jammu.
4. Director Litigation, Kashmir.
5. Principal Private Secretary to Chief Secretary for information of worthy Chief Secretary.
6. All officers of the Department of L, J&PA.
7. Concerned Law Officers.
8. OSD to Hon'ble Minister for Law Justice and Parliamentary Affairs for information of the Hon'ble Minister.
9. Special Assistant to Hon'ble Minister of State for Law Justice and Parliamentary Affairs for information of the Hon'ble MoS.
10. Private Secretary to Secretary to Government, Department of L, J&PA for information of the Secretary.
11. Incharge Website, Department of L, J&PA.
12. Government Order file.
13. Concerned file.

(Signature)
21.11.17
(Ashish Gupta)

Assistant Legal Remembrancer

(Signature)
21.11.2017